

cent. According to data available with Government, 3 of the Public Sector Banks viz. State Bank of India, Central Bank of India and Bank of Baroda have shown higher published profits than Canara Bank for the year 1986.

(b) There is no proposal before the Government in this regard.

Misuse of foreign currency travellers' cheques

5165. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether foreign currency travellers' cheques are being misused in collusion with bank employees; and

(b) if so, the measures taken or proposed to check such employees-related frauds in the misuse of travellers' cheques ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The information is being collected and, to the extent available, will be laid on the Table of the House.

[Translation]

Fraud in State Bank of Indore, Madras

5166. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether a case of fraud to the tune of about rupees 3 crores was detected in a branch of the State Bank of Indore in Madras during 1983-84;

(b) if so, the number of employees/officers held responsible for this; and

(c) the present position of this case ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Reserve Bank of India has reported that a case of fraud involving 'kite flying' operations in several accounts at the Madras (Broadway) Branch of State Bank of Indore came to light in 1983, the amount involved being Rs. 6.58 crores. Immediately after the fraud was detected, the Branch Manager, the Accountant and the Regional Manager were suspended and an explanation was called from the Assistant General Manager concerned. The case was also handed over to CBI for investigation. On completion of investigation by the CBI, and after holding departmental enquiry and consultation with the Central Vigilance Commission, the Branch Manager and the Accountant were dismissed. The Regional Manager was also censured. Major penalty proceedings have been initiated against the Assistant General Manager. The Bank also filed a civil suit in the Madras High Court in March 1984 against the parties for recovery of its dues.

[English]

Evaluation by programme evaluation organisation

5167. PROF. NARAIN CHAND PARASHAR : Will the Minister of PLANNING be pleased to state :

(a) whether the Programme Evaluation Organisation has conducted any evaluation of the rural drinking water supply schemes and rural electrification schemes during the last three financial years including the current financial year in any State;

(b) if so, the findings thereof; and

(c) if not, whether such an evaluation would be undertaken in the financial year 1987-88 and the names of the States in which it would be conducted ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) No, Sir, not during the last three years. However, earlier the Programme Evaluation Organisation had brought out A